

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9886/2016

STATE OF UP . & ORS.

Appellant(s)

VERSUS

Z.U. ANSARI

Respondent(s)

Date : 21-08-2019 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Tanmaya Agarwal, AOR
Mr. Nipun Goel, Adv.
Mr. Wrick Chhetarjee, Adv.

For Respondent(s) Mr. Sanjay Singh, Adv.
Ms. Shipra Singh, Adv.
Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

We appoint Mr. Tushar Mehta, learned Solicitor General of
India as Amicus Curiae to assist the Court.

List the matter next week. Name of Mr. B.K. Prasad, learned
counsel be shown in the cause list on the next date of hearing.

(GULSHAN KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER